

**Shri Hathi:** This is a very big scheme, I think, Rs 38 lakhs a year or about Rs 2 crores for five years

#### Virus Diseases

\*903 **Shri P. C. Borooah.** Will the Minister of Health be pleased to state

(a) whether it is a fact that the World Health Organisation has assigned to India a Research Scheme in Virus diseases, and

(b) if so, the general outlines of the scheme and the nature of the assignment?

**The Minister of Health (Shri Karmarkar):** (a) No

(b) Does not arise

**Shri Basappa** May I know whether this disease is found in certain parts of the Shimoga district in Mysore State and what measures have been taken?

**Shri Karmarkar** This question is about a research scheme that is supposed to be assigned to us. As regards the virus in Mysore we have taken all possible steps as the hon. Member knows.

**Mr Speaker** He comes from the same State.

**Shrimati Renu Chakravartty** May I know whether the WHO has actually allocated any research scheme for virus diseases to South East Asia and if so, in which country?

**Shri Karmarkar** Moneys are allocated normally not schemes. We do not accept any scheme as such, moneys only. Not on this scheme.

**Dr. Sushila Nayar** Is it not a fact that a special virus has been found in Mysore and a lot of research work is being done to identify that virus and find a cure for that? If so have any result been made available?

**Shri Karmarkar:** The answer to the first half is, yes, and to the

second half, good results have been achieved.

**Mr. Speaker:** Is it satisfactory? This question relates to some other scheme from WHO.

Next question Hon Members are taken by surprise.

#### Cash Payment for Grains sold at Warehouses

\*904 **Shri E. Madhusudan Rao:** Will the Minister of Food and Agriculture be pleased to state

(a) whether Government are aware of the difficulties of the farmers in encashing their cheques, received in lieu of their food grains sold at warehouses, and

(b) if so, whether there is any proposal to pay in cash at the warehouses?

**The Deputy Minister of Food and Agriculture (Shri A M Thomas):** (a) and (b) Do not arise as no food-grains are sold at warehouses.

श्री इ० मधुसूदन राव मेरा मतलब यह है कि आज किसानों को बेयरहाउजेज में अपना गन्ना सुरक्षित करने के एवज में जो रकम दे मिलती है उन्हें लेकर बैंकों को खोजने और उन रकमों से गड़वास लेने में जो दिक्कत और परेशानी उन किसानों को होती है, क्या सरकार कोई ऐसी व्यवस्था करने के बारे में सोच रही है जिसमें कि उनका यह परेशानी न उठानी पड़े और उनका वही रुपया मिल जाय ?

साहब तथा श्रुति मंत्री (श्री अ० प्र० जैन) वहाँ पर उनका चक्का तो दिये ही नहीं जाते।

**Mr Speaker** Order, order. The hon. Member is under the impression that at the warehouses, the persons in charge of the warehouses purchase grain from the farmers and in lieu of paying cash they issue cheques.

**Shri A M Thomas.** What happens is this. The growers deposit their

grain for storage purposes and the go-down authorities give them receipts for the quantities stored. Initially there has been some difficulty to get advance from the banks on the security of these receipts. Necessary instructions have now been issued. The matter was taken up with the Reserve Bank and the State Bank. They have now issued instructions that advances can be made on the strength of these receipts so that the difficulties that have been narrated by my hon. friend do not arise.

श्री इ० मधुसूदन राव : भैया तात्पर्य यह है . . . . .

Mr. Speaker: Order, order. I would like to suggest to hon. Ministers, every Member is not a Minister here. They merely take shelter under this that it is not a cheque that is issued. As a matter of fact, some receipt is issued on the basis of which he has to get money. Hon. Ministers must appreciate the difficulty of the Members, anticipate them and give them answers. I find that the hon. Food Minister replied that no cheques are issued. The hon. Member who put the question thought that it was a cheque. It is as good as that. Whoever sells it gets a receipt and it has to be given to a bank. He finds some difficulty, and he asks: why can't you give cash? I do not think that it is right to take advantage of the ignorance of individual Members and then say: no, no. It is not right. Hon. Ministers must give as much information to the House as possible.

श्री इ० मधुसूदन राव : वारंगल में जो बेभर हाउसिंग कारपोरेशन है वहां पर जो एग्रीकल्चरिस्ट्स को रसीदें दी जाती हैं . . . .

अध्यक्ष महोदय : बैंक नहीं देते हैं ।

श्री इ० मधुसूदन राव : रसीदें देते हैं । तो उनको जो रसीदें दी जाती हैं उन्हें लेकर एग्रीकल्चरिस्ट्स भटकते हैं । उनको नहीं मालूम कि बैंक कहां हैं और रुपया कहां से मिलेगा । अगर उन्हें बेभर हाउस में ही रुपया

ने का प्रबन्ध किया जाये तो बहुत अच्छा हो । क्या कोई ऐसी व्यवस्था की गयी है ।

काश्च तथा कृषिमंत्री (श्री अ० प्र० जैन): बेभर हाउस में जो सामान रखता है उसको एक रसीद दी जाती है । यह जरूरी नहीं है कि उस रसीद को लेकर बैंक जाया ही जाये । लेकिन चूंकि वह नैगोशियेबिल इस्ट्रूमेंट है उसे बैंक से जाया जा सकता है । अगर कोई चाहे तो किसी बैंक के नाम उस रसीद को एंडोस करके रुपया ले सकता है । नकद देने का तो कोई सबाल है नहीं । इसके लिए कोई प्रबन्ध नहीं हो सकता । बैंक से ही पैसा लेना होगा ।

श्री इ० मधुसूदन राव : क्या कोई ऐसी व्यवस्था की जा सकती है कि जो लोग वहां सामान रखते हैं उनको वहीं रुपया मिल जाये?

श्री अ० प्र० जैन : हमारा ऐसी व्यवस्था करने का कोई इरादा नहीं है और न हम कर सकते हैं ।

Mr. Speaker: What is the difficulty? The hon. Member's point is that the ordinary farmer may not be able to negotiate the receipt, take it to a bank and undergo all this difficulty. He leaves his grain there. What is the insuperable difficulty in giving cash? The hon. Member brings it to the notice of the hon. Minister. The hon. Minister must say: these are the difficulties. When cash itself is given, possibly the warehouse officer will withhold some portion, and therefore there may be corruption; therefore we are not giving it. Let him say something.

Shri A. P. Jain: I am not prepared to accept what you are saying, because the position is this. Warehouses issue a receipt for having received the goods, and that receipt is negotiable under law, and we cannot do anything more than that. We cannot give cash. We do not buy the goods of the farmer. They are placed with us and he gets a receipt.

**Shri Braj Raj Singh:** You can make some arrangement so that some money can be advanced to the farmer.

**Mr. Speaker:** The hon. Minister has given the explanation

#### Survey of Sundarbans of West Bengal

\*906. **Shri Halder:** Will the Minister of Irrigation and Power be pleased to state:

(a) why the Sundarbans of West Bengal were excluded from contour survey,

(b) what are the reasons for which Sundarbans were not included in the Second Five Year Plan; and

(c) whether this area will be taken into consideration in the Third Five Year Plan?

**The Deputy Minister of Irrigation and Power (Shri Hathi):** (a) The original scheme of Contour Survey which excluded the Sundarbans has now been revised by the Government of West Bengal. The revised scheme which envisages Contour Survey of an area of 900 sq. miles, in the district of 24 Parganas including Sundarbans has been submitted by the State Government to the Planning Commission for their approval

(b) and (c) Do not arise

**Shri Halder:** In view of the fact that the Government have already taken up a plan to rehabilitate refugees in the Sunderbans area, is it not necessary to survey the area immediately so that they have an idea as to how many refugees can be accommodated there?

**Shri Hathi:** I have not followed the question.

**Mr. Speaker:** If there is a proposal to rehabilitate or settle some refugees there, is it not necessary to have a survey beforehand to know how many can be rehabilitated there?

**Shri Hathi:** About rehabilitation I do not know, but the contour survey

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scheme has been proposed by the West Bengal Government.

**Shrimati Renu Chakravartty:** May I know what exactly is the nature of the development scheme which the West Bengal Government has submitted to the Central Government for inclusion in the Third Five Year Plan, and whether the hon. Minister will lay it on the Table of the House?

**Shri Hathi:** The scheme that has been submitted by the West Bengal Government—the revised scheme—is for the contour survey of 900 square miles of area

**Shrimati Renu Chakravartty:** Are we to take it that there is absolutely no scheme for the development of the Sunderbans which has been undertaken by the West Bengal Government or submitted to the Central Government?

**Shri Hathi:** There may be a scheme, but that does not relate to the Irrigation Ministry

#### Godowns in Kerala

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\*908. { **Shri Warrior:**  
 { **Shri Kodliyan:**  
 { **Shri Vasudevan Nair:**

Will the Minister of Food and Agriculture be pleased to state:

(a) whether Government have received any request from the State Government of Kerala to permit the latter to use the vacant grain godowns in that State for storing grain; and

(b) if so, the decision taken thereon?

**The Deputy Minister of Food and Agriculture (Shri A. M. Thomas):** (a) and (b) Yes, Sir. It has been decided to return the godowns of the State Government.

**Shri Warrior:** I wish to know whether the Central Government has got godowns which they are willing to let to the State Government